

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 4833.
TO BE ANSWERED ON TUESDAY, THE 01ST APRIL, 2025.**

COORDINATION COMMITTEE FOR AFFIRMATIVE ACTION

4833. DR. ALOK KUMAR SUMAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the action taken by the Coordination Committee for affirmative action in the private sector since its inception in 2006;
- (b) whether the Government has directed to the Apex Industry Associations for consideration of affirmative action, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the job provided to the SCs/STs by the Apex Industry Association in outsourcing/contractual employment along with the monitoring mechanism put in place for the same; and
- (d) whether it is a fact that employment of SCs/STs in the outsource/contractual jobs is very meagre due to lack of monitoring affirmative action and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (d): The Coordination Committee for Affirmative Action for SC/ST in the Private Sector was set up by the Government in 2006. So far, 9 meetings of Coordination Committee have been held. In the 1st Coordination Committee meeting, it was stated that the best course for achieving progress on the issue of affirmative action is through voluntary action by the industry itself. Accordingly, the Apex Industry Associations namely Confederation of Indian Industry (CII), Federation of Indian Chamber of Commerce and Industry (FICCI), Associated Chambers of Commerce & Industry of India (ASSOCHAM) and Dalit Indian Chamber of Commerce & Industry (DICCI) have prepared Voluntary Code of Conduct (VCC) for their member companies centered around education, employability and entrepreneurship and employment to achieve inclusion.

Measures undertaken by the members of Industry Associations include scholarships, vocational training, entrepreneurship development programmes, coaching etc. The last updated information on Affirmative Action for SC/ST as received by the apex Industry Associations i.e. CII, FICCI, ASSOCHAM and DICCI, is Annexed.

ANNEXURE-I

ANNEXURES REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4833 FOR ANSWER ON 01.04.2025

Information on Affirmative Action for SC/ST in Private Sector by the Industry Associations i.e ASSOCHAM, CII, FICCI and DICCI

		CII upto 30.09.2024	FICCI upto 31.12.2024	ASSOCHAM upto 31.12.2020	DICCI upto 31.03.2018
Total benefits to SC/ST so far in terms of:					
1.	Scholarships	1,99,536	2,13,292	3,620	-
2.	Free education to boys and girls	2,01,972	86,74,731	-	-
3.	Vocational Education and placement (i+ii):	7,17,804	23,50,780	39,301	1,725
	(i)No. of persons trained	4,40,677	21,22,680	38,531	1,180
	(ii)Number of person placed after providing vocational education	2,77,127	2,28,100	770	545
4.	Entrepreneurship Development programme	8,341	3,40,410	399	364
5.	Coaching	29,279	22,174	-	-
6.	Actual Employment of SC/ST	2,77,127	25,341	-	8,880

*Source: Quarterly reports submitted by the Industry Associations.
